Schedule to the

Balance Sheet of a non-deposit taking non-banking financial company

(as required in terms of paragraph 13 of Non-Banking Financial (Non-Deposit Accepting or Holding) Companies Prudential Norms (Reserve Bank) Directions, 2007)

(Rs. in lakhs)

	Particulars		
	Liabilities side :		
(1)	Loans and advances availed by the non-	Amount	Amount
	banking financial company inclusive of	out-	overdue
	interest accrued thereon but not <u>paid:</u>	standing	
	(a) Debentures : Secured		
	: Unsecured		
	(other than falling within the		
	meaning of public deposits*)		
	(b) Deferred Credits		
	(c) Term Loans		
	(d) Inter-corporate loans and borrowing		
	(e) Commercial Paper		
	(f) Other Loans (specify nature)		
	* Please see Note 1 below		

	<u>Assets side</u> :	
		Amount outstanding
(2)	Break-up of Loans and Advances including	
	bills receivables [other than those included in	
	(4) below] :	
	(a) Secured	
	(b) Unsecured	
(3)	Break up of Leased Assets and stock on hire	
	and other assets counting towards AFC	
	activities	
	(i) Lease assets including lease rentals under	
	sundry debtors :	
	(a) Financial lease	
	(b) Operating lease	
	(ii) Stock on hire including hire charges under	
	sundry debtors:	
	(a) Assets on hire	
	(b) Repossessed Assets	
	(iii) Other loans counting towards AFC	
	activities	
	(a) Loans where assets have been repossessed	
	(b) Loans other than (a) above	
(4)	Break-up of Investments :	
	Current Investments :	
	1. <u>Quoted</u> :	
	(i) Shares : (a) Equity	
	(b) Preference	

(ii) Debentures and Bonds	
(iii) Units of mutual funds	
(iv) Government Securities	
(v) Others (please specify)	
2. <u>Unquoted</u> :	
(i) Shares : (a) Equity	
(b) Preference	
(ii) Debentures and Bonds	
(iii) Units of mutual funds	
(iv) Government Securities	
(v) Others (please specify)	
Long Term investments :	
1. <u>Quoted</u> :	
(i) Shares : (a) Equity	
(b) Preference	
(ii) Debentures and Bonds	
(iii) Units of mutual funds	
(iv) Government Securities	
(v) Others (please specify)	
2. <u>Unquoted</u> :	
(i) Shares : (a) Equity	
(b) Preference	
(ii) Debentures and Bonds	
(iii) Units of mutual funds	
(iv) Government Securities	
(v) Others (please specify)	

(5)	Borrower group-wise classification of assets financed as in (2) and				
	(3) above :				
	Please see Note 2 below				
	Category	Amo	Amount net of provisions		
		Secured	Unsecured	Total	
	1. Related Parties **				
	(a) Subsidiaries				
	(b) Companies in the same group				
	(c) Other related parties				
	2. Other than related parties				
	Total				
(6)	Investor group-wise classification of all investments (current and				
	long term) in shares and securities (both quoted and unquoted):				
	Please see note 3 below				
	Category	Market V	alue / Break	Book Value	
		up or fa	air value or	(Net of	
		1	VAV	Provisions)	
	1. Related Parties **				
	(a) Subsidiaries				
	(b) Companies in the same				
	group				
	(c) Other related parties				
	2. Other than related parties				
	Total				

** As per Accounting Standard of ICAI (Please see Note 3)

(7) Other information

	Particulars	Amount
(i)	Gross Non-Performing Assets	
	(a) Related parties	
	(b) Other than related parties	
(ii)	Net Non-Performing Assets	
	(a) Related parties	
	(b) Other than related parties	
(iii)	Assets acquired in satisfaction of debt	

Notes:

- 1. As defined in paragraph 2(1)(xii) of the Non-Banking Financial Companies Acceptance of Public Deposits (Reserve Bank) Directions, 1998.
- Provisioning norms shall be applicable as prescribed in Non-Banking Financial (Non-Deposit Accepting or Holding) Companies Prudential Norms (Reserve Bank) Directions, 2007
- 3. All Accounting Standards and Guidance Notes issued by ICAI are applicable including for valuation of investments and other assets as also assets acquired in satisfaction of debt. However, market value in respect of quoted investments and break up/fair value/NAV in respect of unquoted investments should be disclosed irrespective of whether they are classified as long term or current in (4) above.

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